

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00559/2017

Jabalpur, this Wednesday, the 19th day of September, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Jagdish Prasad Jhariya
S/o Narmada Prasad
Aged about 61 years
Retired Technician-I (Electrical)
R/o COD Colony Sai Bihar Suhagi
Jabalpur MP 9229510350
PIN 482002

-Applicant

(By Advocate –**Shri B.K. Mishra**)

V e r s u s

1. Union of India, Through
Secretary Ministry of Railway
Rail Bhawan Rafiq Marg
New Delhi 110001

2. Union of India Through
General Manager
West Central Railway
Indira Market Jabalpur
M.P.482011

3. Divisional Railway Manager,
West Center Railway (Personnel)
Jabalpur MP Indira Market PIN 482001

4. Assistant Personnel Officer
West Central Railway
Jabalpur MP
Indira Market
PIN 482001

- Respondents

(By Advocate –**Shri A.S. Raizada**)

O R D E R (Oral)
By Navin Tandon, AM:-

Learned counsel for the applicant prays to withdraw this Original Application with liberty to file a fresh application.

2. Prayer allowed.
3. Accordingly, this Original Application is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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